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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA NO. 1429/88

DECIDED ON : 12.10.1993

P. P. Mehta ... Petitioner

Vs.

Union of India through Secretary,  
Ministry of Defence & Anr. ... Respondents

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Petitioner in person.

O R D E R (ORAL)  
(Hon'ble Mr. Justice V. S. Malimath)

The petitioner, who appeared in person and got himself identified by showing his identity card, made a submission that he wants to withdraw this application. The request made by the petitioner is granted and the O.A. is dismissed as withdrawn. No costs.

*Adige*  
( S. R. Adige )  
Member (A)

*Malimath*  
( V. S. Malimath )  
Chairman

as